

(c) when were agents last appointed?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) Does not arise.

(c) The last appointment of agent was made by Indian Airlines in October, 1987.

Creation of Posts of Sports Coaches in Kendriya Vidyalayas

3551. PROF. C. LAKSHMANNA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Board of Governors of the Kendriya Vidyalayas Sangathan held its meeting on 13th November, 1987;

(b) whether it is also a fact that the Board has approved the proposal of creating some posts of sports coaches for Kendriya Vidyalayas; and

(c) if so, what are the details thereof and justification thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) to (c) A proposal for creation of posts of sports coaches was put up before the Board of Governors of the Kendriya Vidyalaya Sangathan in its meeting held on 13th November, 1987. The Board directed that a Committee be constituted to work out a comprehensive programme of development of sports in the Kendriya Vidyalaya Sangathan, and the aforesaid proposal be considered by the said committee.

Appointment of Booking Agencies

3552. SHRI RAMSINGBHAI PATALIYABHAI RATHVAKOLI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that some travelling agents and agencies in various parts of Gujarat have been appointed for Vayudoot and other air services booking during the period 1st January, 1986 to 27th November, 1987;

(b) if so, the names thereof;

(c) the terms and conditions on which they were appointed; and

(d) the number of applications received during the period from 1st January, 1985 to 27th November, 1987 alongwith the number of applications accepted, rejected and kept pending and the number of agents likely to be appointed during the period from 1st January, 1988 to 31st December, 1988?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER): (a) and (b) The details of the Handling-cum-Ticketing agents appointed by Vayudoot in Gujarat, are as follows:—

Handling . cum - Ticketing Agent:
Mls. Prakash Travels, Rajkot.

Ticketing Agents- (a) Mls. J.P. Travels, Veravel,

(b) Mls. Piyush Travels, Juagarh and Rajkot.

(c) The terms and conditions offered to the agents are:—

1. Vayudoot will pay a commission of 3 per cent on the total sales turnover less cancellation amounts.

2. The commission shall apply both on passenger and cargo sales. Statistical charges and cartage charges on airway bills shall not attract any commission.

3. Agency shall be entitled for two free passes on Vayudoot sectors per year.

(d) Of the 9 applications received for appointment as agents only 3 were accepted. Appointment of more agencies will entirely depend on the number of places to be airlinked in the State of Gujarat.